- 3. The Superintendent, Railway Police, Patna, has proceeded to the scene of the crime and is camping there. The Dy. Inspector-General has also visited the area. A large police force has been sent there and the area is now being patrolled by the police.
- it has been alleged that one young girl was also kidnapped by the miscreants.
 This, however, has not been confirmed from the investigations made so far.
- All-out efforts are being made by the State Police to apprehend the culprits who are absconding.

श्री रामावतार शास्त्री (पटना): रेल मंत्री महोदय ने सभी जो प्रपना स्व-प्रेरित बयान सदन के सभा-पटल पर रखा है उस में दो प्रमुद्धियों है जिन्हें सुधार लिया जाय। एक में बाद के लिये बाड़ दिया है धीर पंडारक के लिए PUNARAKH पूनारख दिया गया है।

12.16 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SANSDIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 31st May, 1971, will consist of:—

- (1) Further discussion on the Railway Budget for 1971-72.
- (2) Consideration and passing of the General Insurance (Emergency Provisions) Bill, 1971.

(3) General Discussion on the Budget (General) for 1971-72.

SHR1 S. M. BANERJEE (Kanpur):
Because we are not meeting in the Business Advisory Committee I am raising some points, The next time I will not do it.

There has been a rise in the cost of living index, an average ten point rise, and it has reached 225, and according to the Pay Commission formula, the Central Government emplopees are entitled to another slah of dearness allowance. Government has not taken any decision. There is growing discontent among the Government employees. I would request the Finance Minister through you to make a statement m this House without waiting for a calling attention motion, whether they are entitled to another slab of dearness allowance.

There in closure of textile mills in places other than Bombay like Kanpur. So, it must cover all places.

MR. SPEAKER: I will admit it.

SHRI S. M. BANERJEE: About this Rs. 60 lakhs business, there must be a discussion, and another statement by the Minister.

भी हुकम चन्द कछवाय (मुरेना): प्रध्यक्ष महोदय, पिछली बार इस सदन में जो शैडयूल्ड कास्ट्रस घोर नेडयूल्ड ट्राइब्स घमेंडमेंट बिल पर चर्चा घषूरी रह गर्द थी उसे कब तक पूरा कर लिया जायेगा इसका घश्वासन दिया जाय ।

SHRI SAMAR GUHA (Contai): I have written to you.

MR, SPEAKER: I will forward what you wrote to me to the Minister of Parliamentary Affairs without giving you the trouble of speaking on that,

SHRI SAMAR GUHA . It is necessary to raise the matter in the House. We are very much concerned about reports appearing in the press that an international move has been undertaken by the Big Powers to bring about a political settlement on the issue of Bangla Desh. It has also been reported that important dignitaties of foreign countries have met our Foreign Office officials, that a personal letter from the Prime Minister of Ceylon has been communicated to our Prime Minister. The Government should come out with a statement on the nature of this move, what is meant actually by this political settlement, because there is only one rolitical settlement, viz, withdrawal of the Pakistan army from Bangla Desh

SHRI S. M. BANERJFE: What is this political settlement except intervention by imperialist Powers. We do not want them to come into the Bangla Desh affair.

SHRI SAMAR GUHA. Our Prime Minister and our Government are concerned and the names of our Prime Minister and our Government have been mentioned. It is absolutely necessary for the country to know the exact nature of the proposal for a political settlement. There should be a categorical statement in the order raper next week in which they should tell us what they mean by a political settlement, and what is the attitude of our Covernment in regard to the fishy move undertaken by some big powers...... (Interruptions.)

MR. SPEAKER: In future 1 do not want in allow any hon. Member unless 1 get advance intimation about it.

श्री रामावतार ज्ञास्त्री (पटना) : प्रध्यक्ष महोदय ,.....

ष्ण्यक्ष महोदय: भाषने कुछ नहीं लिखा है। मास्पीय मदस्य तो बहुत पुराने मैन्सर्र हैं। स्टब्स बाई, पुराने न होने को मै समभक्त कि भागव का की बता नहीं है। की शामाकलार सास्ती: अगर नव लोग न लोलते हो मै भी न बोलता । मै सहुत जरूपी, इत कहना चाहता हूं । श्री बनर्जी ने बो कुछ कहा वह अपनी जगह बहुत आवश्यक हो सकता है, लेकिन मैने काल अटेशन नोटिस दिया था रैजगारी के मम्बन्ध में । आज दिल्ली शहर में इस की बड़ी दिक्कत हो गई है । उचर आगरे में 600 किलोग्राम रेजयारी बरामद हुई है । मैं वाहता हूं कि इसके बारे में कोई डिस्कशन यहां पर जरूर किया जाये । आप काल अटेशन तो स्वीकार नहीं करते, और दिल्ली के लोगों को रेजगारी की कमी की वजह से बहुत परेशानी है । मेरा निवेदन है कि आप इस पर बहुस के लिए कोई न कोई न कोई मूरत निकाले ।

SHRIK, S. CHAVDA (Patan): I have given a call attention notice regarding the flow of Chinese sums into West Bengal from Bangla Desh.

MR SPIAKER. Call attention is not concerned with the Minister of Parliamentary Affairs. If any Membei wants to give any suggestions on this motion, advance notice should be given. I am not allowing any other gentleman now.

12,22 hrs.

ELECTIONS TO COMMITTEES

(i) NATIONAL SHIPPING BOARD

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARLWAHAN MANTRI) (SHRI RAJ BAHADUR): 1 move:

"That in pursuance of sub-section (2)
(a) of Section A of the Morehant Shipping Act, 1958, the members of this House do proceed to sloot, in such